

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

STARRED QUESTION NO:517
ANSWERED ON:02.05.2005
STOCKS FOR WELFARE SCHEMES
Singh Shri Dushyant;Verma Shri Ravi Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the norms prescribed for keeping of buffer stock of foodgrains in the Central pool;
- (b) the various welfare schemes for which the buffer stock of foodgrains is earmarked during Tenth Plan;
- (c) whether additional quantum of foodgrains is required to be provided under the Antyodaya Anna Yojana, Sampoorna Gramin Rozgar Yojana and the Food for Work Scheme;
- (d) if so, the details thereof;
- (e) the steps taken to ensure sufficient supply of foodgrains under the said schemes; and
- (f) the steps taken by the Government to ensure foodgrain supplies at fair price during emergency situations such as crop failure or natural calamities?

Answer

MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR)

(a), (b), (c), (d), (e) & (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF THE STARRED QUESTION NO.517 DUE FOR ANSWER ON 02.05.2005 IN THE LOK SABHA

(a): The minimum buffer norms for stocking of foodgrains in the Central Pool with effect from 1st April, 2005 for the 10th Plan period are as follows:

In lakh tonnes

Wheat Rice Total

1st April	40	122	162
1st July	171	98	269
1st October	110	52	162
1st January	82	118	200

(b): Besides Targeted Public Distribution System (TPDS), various important Welfare Schemes for which the buffer stock of foodgrains is earmarked for the 10th Plan period are:

- (i) Sampoorna Gramin Rojgar Yojana (SGRY)
- (ii) Sampoorna Gramin Rojgar Yojana (Special Component)
- (iii) Mid Day Meal Scheme (MDM)
- (iv) National Food For Work Programme (NFFWP)

(c), (d) & (e): Adequate provision for meeting the requirement of foodgrains for Antyodaya Anna Yojana, (AAY), SGRY, SGRY(Special Component), NFFWP, etc. has already been made while framing the buffer norms for the 10th Plan. The Food Corporation of India (FCI) and the Railways are fully geared to plan and to despatch the required number of rakes of foodgrains every month for each consuming State/Union Territory (UT) at an optimally feasible level and to prioritise movement of rakes to take care of any special concern of a State/UT.

(f): The emergency situations caused by crop failure or natural calamities are monitored by an Inter Ministerial Group (IMG) under the Ministry of Agriculture or by the Disaster Management Division under the Ministry of Home Affairs. Immediate assessment of the damage caused and the requirement of foodgrains etc. is made by Central Teams and necessary additional allocation of foodgrains is made to the concerned States/UTs so as to ensure foodgrain supplies at fair price.